Information Note to the Press (Press Release No. 15/2013)

For Immediate Release

Telecom Regulatory Authority of India

New Delhi, the 25th February, 2013: In the larger public interest, Telecom Regulatory Authority of India (TRAI) had issued a Direction to M/s Unitech wireless (Tamilnadu) Pvt. Ltd., on 22nd February 2013, to facilitate porting of its subscribers in Mumbai and Kolkata service areas as on 16th February 2013 and also to refund of balance amount available in the account of the consumers of these two service areas.

Pursuant to the Hon'ble Supreme Court order / Judgment dated 15th Feb 2013, M/s Unitech Wireless with brand name 'Uninor' had discontinued its services on 16th Feb 2013 in 15 service areas including Mumbai and Kolkata service areas. Due to sudden closure of services the subscribers could not utilize the balance amount in their account and could not get sufficient time to port their numbers to the other telecom service providers in their service area. Therefore in the larger public interest, the Authority directed that M/s Unitech facilitate porting of mobile numbers of its subscribers in Mumbai & Kolkata service areas, where it had large number of active subscribers, by:-

- (a) Generating Unique Porting Code (UPC) required for porting a mobile number, through its call centre.
- (b) Publishing its call centre number in Newspaper and on its website.

Further M/s Unitech has also been directed to refund the balance amount to its subscribers as on 16th February 2013. M/s Unitech has been given 15 days time to comply with the Direction.

The above Direction has been uploaded on TRAI's website (www.trai.gov.in). on 22nd February, 2013. For any clarification/information, Shri Sanjeev Banzal Advisor (Networks, Spectrum and Licensing) may be contacted at Tel. No.+91-11-23210481,Fax No. +91-11-23212014.

(Rajeev Agrawal)

Secretary